

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 210 of 2014

Dated : 21st July, 2015

In the matter of:

**Indian Wind Power Association
Maharashtra State Council**

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : None

ORDER

Bench is not assembled today.

Matter is posted for **12th August, 2015.**

Court Master

rkt